

ADM.No.I-170/2020

OFFICE OF THE
PRL. DISTRICT & SESSIONS COURT
TUMAKURU DATED: 29/10/2020

NOTIFICATION

In pursuance to the permission granted by the Hon'ble High Court of Karnataka, Bengaluru in E-mail dated: 28/10/2020 "eFiling at District & taluka courts" is enabled for Prl. District & Sessions court establishment of Tumakuru district on 27/10/2020.

The advocates, litigants and party in person may register themselves on the portal efiling.ecourts.gov.in/kar and make use of the facility.

29/10/2020
Prl. District & Sessions Judge
Tumakuru